Title: Need to safeguard the interest of investors of Unit Trust of India - Laid.

SHRI NARESH PUGLIA (CHANDRAPUR): There are lakhs of small investors who have invested their money in the Unit-64 Scheme of the Unit Trust of India and had opted for re-investing the dividend in the scheme itself. The U.T.I. had declared and disbursed dividend to the unit-holders of the Scheme for the 2000-2001 but those unit-holders who had opted for re-investment of the dividend in the scheme have not yet been informed about the units to be given to them in lieu of the dividend. There is great resentment among the unit-holders and they are very much disappointed and unhappy with the said attitude of the Government Finance Company, the Unit Trust of India. The Government should immediately direct the Unit Trust of India to issue units to them in lieu of the dividend for the year 2000-2001.